

**ORDER SHEET**O.A/MA/RA/CP NO. 262 OF 2004Applicant/s S.L. Yadav & Ors. Respds. U.O.I. & Ors.Advocate for Applicant/s Shri C.C. Mishra Advocate for Respondent/s Shri G.P. Agarwal

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Sheet No. <u>17</u> |
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|                       | <p><u>5-11-2008</u></p> <p>Hon. Mr. A.K. Gaur, J.M.<br/>Hon. Mrs. Manjulika Gantam, A.M.</p> <hr/> <p>List revised. None for the applicant. Shri G.P. Agarwal, Counsel for the respondents is present.</p> <p>On 28.9.2004, none appeared for the applicant. Shri G.P. Agarwal appeared for the respondents.</p> <p>On 14-7-2005, none appeared for the applicant but Shri G.P. Agarwal appeared for the respondents.</p> <p>Today, again when the case was called out, none appeared for the applicant. It appears that the applicant is not interested in pursuing the matter. Accordingly, the OA is dismissed in default and for non-prosecution.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;"> <p><i>Manjulika Gantam</i><br/>(Manjulika Gantam)<br/>Member (A)</p> </div> <div style="text-align: center;"> <p><i>A.K. Gaur</i><br/>(A.K. Gaur)<br/>Member (J)</p> </div> </div> <p style="margin-top: 20px;"><u>10</u></p> |                     |